

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/03/2013-Pt./\_\_\_\_\_

Dated Shillong the 22<sup>nd</sup> July, 2022

## CIRCULAR

In view of the increasing number of COVID 19 cases in the State, safety protocols including wearing of face masks, maintaining of social distancing, use of hand sanitizers etc. shall, at all times, be strictly maintained in the High Court and all the District Courts. Further, advisory /preventive measures issued by the Central Government and the State Government in this regard as applicable from time to time shall be strictly complied with.

## REGISTRAR GENERAL

Memo No.HCM.II/03/2013-Pt./2267 A

Dated Shillong the 22<sup>nd</sup> July, 2022

Copy to:-

1. The Registrar cum-PPS to Hon'ble Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P. S to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information His Lordship.
3. The P.S to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information His Lordship.
4. The Advocate General of Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service/Admin), High Court of Meghalaya, Shillong for favour of kind information.
6. All District & Sessions Judges, Meghalaya for favour of kind information and necessary action.
7. All Joint Registrars, Deputy Registrars, Assistant Registrars and Sections Incharge, High Court of Meghalaya, Shillong for favour of kind information and necessary action with regard to their respective Sections.
8. The Security Incharge, High Court of Meghalaya, Shillong for information and necessary action.
9. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the website.
10. All Court Officers, High Court of Meghalaya, Shillong for information and necessary action.
11. The President/Secretary, Meghalaya High Court Bar Association/ Shillong Bar Association, Shillong, for information and necessary action
12. Notice board.
13. Office Copy.

  
REGISTRAR GENERAL